

Developing of Avalanche Victim Detector

2394. SHRI ANANTA PRASAD SETHI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Electronics and Radio Establishment Bangalore has developed a device known as Avalanche Victim Detector; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) Avalanche Victim Detector is a device used by persons moving in the snow bound avalanche prone areas and is useful for detection of persons burried under snow/avalanche. Detection capability of this equipment is about 50 metre radius.

[Translation]

Complaints against bogus freedom fighters

2395. SHRI VIJOY KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have been receiving complaints regarding bogus freedom fighters from time to time;

(b) if so, the details in this regard; and

(c) the action Government have taken against such people ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGMA) : (a) to (c). Every effort is made to sanction pension to genuine freedom fighters after proper verification and careful scrutiny of the documents submitted by the freedom fighters. The verification is generally done by the State Governments, who verify

the authenticity of documents/certificates with reference to available records and/or through local inquiry. However, complaints have been received against some pensioners, alleging that they have managed or are trying to manipulate to get the pension by fraudulent means or by furnishing incorrect or false information. Such complaints are promptly referred to the concerned State Government for verification. In doubtful cases, where the complaint appears prime-facie genuine, the pension sanctioned is suspended and show-cause notice is issued to the pensioner. Such cases are finally reviewed on the basis of explanation received from the freedom fighters and the verification reports of the State Governments. In case the pensioner is found to have furnished false information to get the Samman Pension, the pension sanctioned to him is cancelled and the State Government concerned is advised to take steps to recover the wrongly drawn amount of pension.

Class I and Class II Posts in Lakshadweep

2396. SHRI P.M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) total number of class-I as well as class-II posts sanctioned to Lakshadweep Administration;

(b) number of Class-I and Class-II posts separately filled on *ad-hoc* basis and of those still lying vacant under each of these categories;

(c) whether Government proposes to regularise the aforementioned posts; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGMA) : (a) 43 and 104 respectively.

(b)	Class I	Class II
(i) Posts filled on <i>ad-hoc</i> basis	4	31
(ii) Posts still lying vacant	13	16